

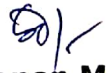
**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 13th September, 2019.

No.HCM/1/96/BENCH *20201* : As directed, it is hereby informed to all the learned counsels and concerned parties that Bench constitution on **16.09.2019** of the Hon'ble Judges of the High Court of Manipur will be as follows:-

Sl. No.	Name of the Bench	Time	Remarks
1.	Single Bench of Hon'ble the Chief Justice	10.30 a.m.	---
2.	Division Bench of Hon'ble the Chief Justice & Hon'ble Mr. Justice L.S. Jamir	2.00 p.m.	---
3.	Special Division Bench of Hon'ble Mr. Justice L.S. Jamir and Hon'ble Mr. Justice Kh. Nobin Singh	10.30 a.m.	For hearing the MPSC matter [WA No.19 of 2017, WA No. 21 of 2017, WA No. 22 of 2017 with MC(WA) No. 25 of 2017, WA No. 29 of 2017 with MC(WA) No. 158 of 2017 with MC[WP©] No. 283 of 2017, WP(c) No. 313 of 2018, WP(c) No. 606 of 2017 and WP(c) No. 725 of 2017].
4.	Single Bench of Hon'ble Mr. Justice L.S. Jamir	-	After rising of the Division Bench at Sl. No.2
5.	Single Bench of Hon'ble Mr. Justice Kh. Nobin Singh	2.00 p.m.	---
6.	Single Bench of Hon'ble Mr. Justice M.V. Muralidaran	10.30 a.m.	---


(W. Tonon Meitei)
REGISTRAR (Judl.)
HIGH COURT OF MANIPUR.

No.HCM/1/96/BENCH/

Imphal, the 13th September, 2019